## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1020 ANSWERED ON:02.03.2015 UNORGANISED WORKERS WITH UAN Antony Shri Anto ;Goud Dr. Boora Narsaiah

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government has introduced Universal Account Number (UAN) to all employees/labourers working in the country;

(b) if so, the details thereof including the salient features of the UAN;

(c) the number of UAN issued so far out of the total strength of unorganized sector labour in the country;

(d) the details of total cost of the said project and amount spent so far;

(e) whether Aadhar Card/Number is mandatory for obtaining UAN; and

(f) if so, the details thereof?

## Answer

## MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): Employees' Provident Fund Organisation (EPFO) has started allotting UAN to its contributing members covered under the Employees' Provident Funds & Miscellaneous Provisions Act, 1952 (EPF & MP) Act, 1952.

(b): The Universal Account Number has been designed to be an umbrella number of a member for all his employment with different establishments.

This would benefit the members initially in the following ways:-

(i) The member can get his updated PF balance through UAN based member portal.

(ii) The system would enable portability of PF accumulations when the details of Bank account, Aadhar and PAN seeded in UAN database of member are verified by employer on change of job.

(iii) The member would get messages on his/her mobile number about the receipt of his PF contribution if he has registered his/her mobile number on UAN based member portal, after due activation.

(c): Total numbers of UAN allotted to the contributing members covered under EPF & MP Act, 1952 as on 24.02.2015 is 4,31,71,268.

(d): The Project of Universal Account Number (UAN) has not been taken as a standalone Project.

(e): No, Madam.

(f): Does not arise in view of reply to part (e) of the Question above.